

(d) A comprehensive formal assessment of the new initiative has not been made. However, indications are that the targeting measures undertaken under TPDS may have increased the amount of foodgrains reaching the poor.

[English]

Primary Health Centres

3784. SHRI HARI KEWAL PRASAD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of Primary Health Centres opened in the country during each of the last three years;

(b) the number of such centres in Uttar Pradesh;

(c) whether there is any shortage of doctors in the primary health centres in the rural areas of Uttar Pradesh; and

(d) if so, the steps being taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) The number of Primary Health Centres functioning in the country as on 1.4.92 was 20701 and it was 22962 as on 31.12.97. The no. of PHCs opened year-wise during 1995-96, 1996-97 and 1997-98 (upto 31.12.97 figures provisional and under clarification) were 404, 85 and 516 respectively.

(b) As on 31.12.1997, 3808 Primary Health Centres are functioning in Uttar Pradesh.

(c) As per information available, as on 31.12.1997, there is a shortage of 1545 doctors in Primary Health Centres of Uttar Pradesh.

(d) The recruitment and posting of doctors in Primary Health Centres, is the responsibility of respective State Governments. The Central Government, however monitors and reviews the position and advises the state Governments from time to time to take special measures for filling up the vacancies.

Seven-Point Programme for Combating Terrorism

3785. SHRI RAJENDRA AGNIHOTRI:
DR. ASHOK PATEL:
SHRI CHETAN CHAUHAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government have formulated a seven-point programme to deal with terrorism;

(b) if so, the salient features thereof; and

(c) the time by which the said programme is likely to be implemented?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) whether the Government have formulated a seven-point programme to deal with terrorism;

(b) if so, the salient features thereof; and

(c) the time by which the said programme is likely to be implemented?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) and (b) The Union Home Minister convened a Meeting of the Chief Ministers of Delhi, Punjab, Jammu and Kashmir, Uttar Pradesh, Himachal Pradesh, Haryana and Rajasthan on 14.10.1998 to review the action being taken by these States to curb terrorist activities in these States. The Meeting, among others, recommended setting up of Special Task force to evolve and implement an Action Plan to identify and tackle the problems being created by terrorists and criminal gangs for coordinated operations against Inter-State criminals, greater coordination of intelligence and strategy, amending of old laws for effective countering of strategies adopted by the criminals, and strengthening of State Police forces, etc.

(c) Concerned State Governments have been requested to take immediate steps to implement the decisions taken at the meeting.

[Translation]

Supply of M.T.O. and Solvent

3786. Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Bharat Petroleum Corporation Ltd. has made a provision to supply kerosene and light diesel